

9

Single Bench

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP(IB) NO.400/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 9th August, 2017, 10.30 A.M

Name of the Company		Smt. Srikanta Sarda -Vs Tansway Marketing Pvt Ltd	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Rajanishi Dutta

2. Parraj Agarwal

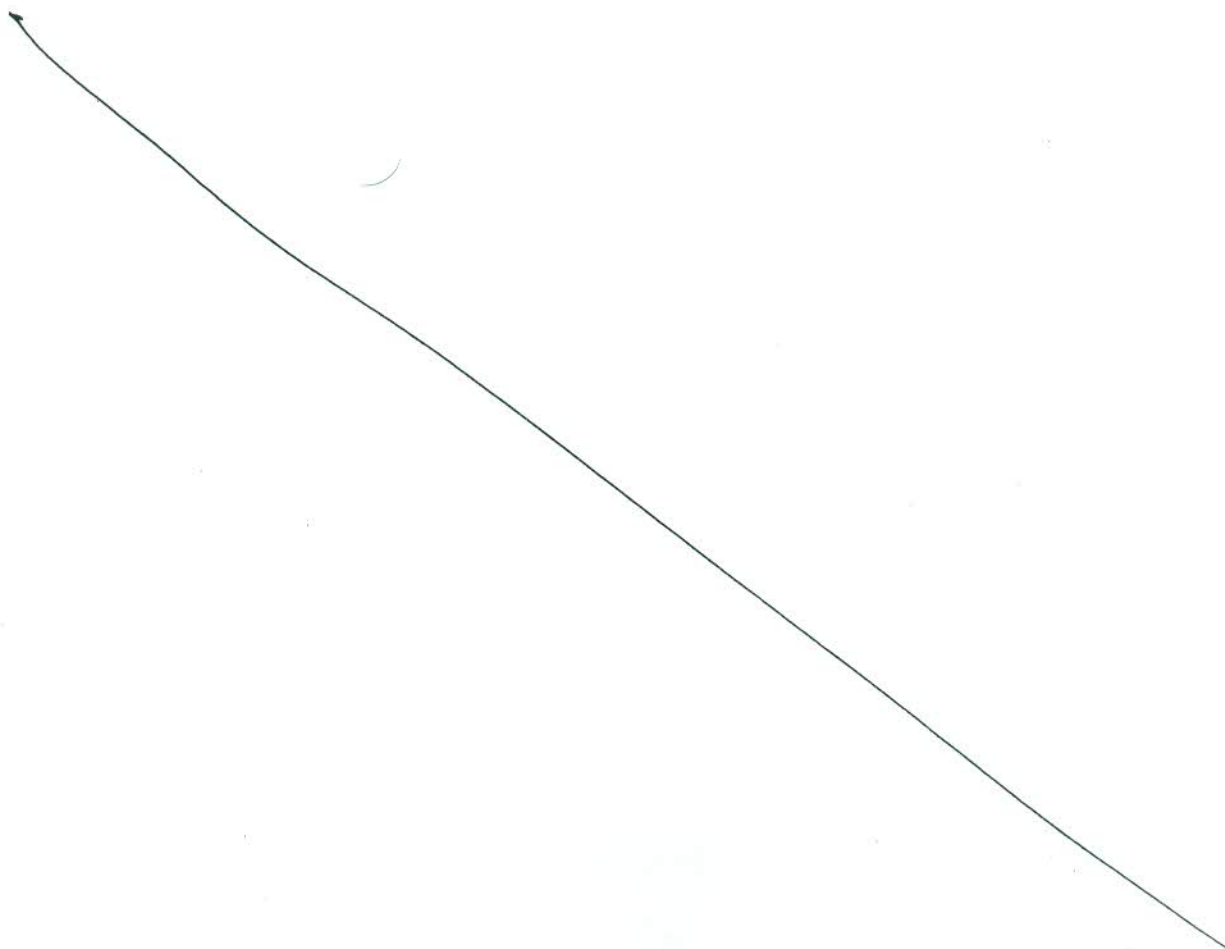
}

financial creditor

Per:

Advocate.

09/08/17



09-08-2017 – CP (IB) No. 400/KB/2017 – Smt. Srikanta Sarda Vs. Tansway Marketing Pvt. Ltd.

ORDER

The Ld. Lawyer on behalf of the Financial Creditor is present. He has issued notice along with the petition to the Corporate Debtor which is returned with the remark "Addressee cannot be located".

Heard the petitioner.

The registry is directed to issue notice to the Corporate Debtor fixing 01-09-2017.

MANORAMA KUMARI
MEMBER(J)